

By Speed Post/Fax

F.No.A.12018/12/2013.AD.III.B(Pt)  
GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
CENTRAL BOARD OF EXCISE AND CUSTOMS  
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Gr. Floor, Hudco Vishala Building,  
Bhikaji-Cama Place, New Delhi,  
Dated the 13 January, 2016

To,

All concerned under CBEC

Subject: Framing of Recruitment Rules for the post of Inspector, Stenographer Gr. I and Deputy Office Superintendent (DOS) in the Central Bureau of Narcotics under CBEC – regarding.

Sir/ Madam,

I am directed to invite attention to the DOPT OM issued vide F.No. AB-14017/61/2008-Estt.(RR) dated 13.10.2015 inter alia it has been advised to put the proposal for framing/amendment of Recruitment Rules on the website of the respective Ministries/ Department for 30 days for inviting comments of the stakeholder.

2. In view of the above, it is requested to all concerned who are working in the CBN or any way associated with the aforesaid draft rules may kindly furnish their comments/ opinion/ suggestion in the matter within 30 days from the date of issue of the order.

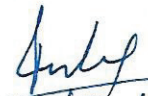
Yours faithfully,

Encls.: As Above

  
13.1.16  
(Rajpal Singh)

Under Secretary to the Govt. of India  
Tel./Fax No. : 26162780

Copy to: (i) Webmaster, DG, and Systems for uploading the same on the website  
(ii) DG, HRD for information and record.

  
13.1.16  
(Rajpal Singh)

Under Secretary to the Govt. of India  
Tel./Fax No. : 26162780